

(c) Import of steel is generally made from Japan USSR, Yugoslavia Bulgaria, Hungary, Rumania, Austria Czechoslovakia Poland, Belgium Holland Germany East and West, UK USA depending upon availability or right type of material at competitive prices and foreign exchange,

(d) The cost depends upon source of import, quality and varies from item to item Payment is made through irrevocable letter of credit payable at site for 100 per cent value unless there is credit agreement with the country of origin for import of steel Payment is made against evidence of shipment and other necessary documents viz negotiable Bill of lading test certificate invoice certificate of origin etc

Rehabilitation and compensation provided to evacuated persons of Central Proof Establishment Area at Itarsi

562 SHRI BIRFINDER SINGH RAO
SHRI MUKHTIAR SINGH
MALIK

Will the Minister of DEFENCE be pleased to state

(a) the safety measures adopted in the Central Proof Range at Itarsi

(b) the number of villages and their inhabitants that had to be evacuated to build the Range and the alternate habitation and compensation provided to them and

(c) whether all of them have not been rehabilitated so far and the reasons therefor and when the same would be rehabilitated?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a) (i) The firing lanes inside the Range have been so sited as to obviate any danger to the life and property of civilian population and villages outside the Range perimeter.

(ii) The entire area of the Range at Itarsi has been notified as a Prohibited Area under the Field Firing and Artillery Practice Act of 1938

(iii) To safeguard against fire fire fighting equipment and trained crew has been provided to the establishment

(iv) Notification restricting the flight of air crafts below 12000 ft over the range is under issue by Director General Civil Aviation New Delhi

(b) and (c) In all 29 villages with a total population of 6297 (1145 families) were affected The responsibility for rehabilitation of the uprooted persons devolves on the State Government of Madhya Pradesh A sum of Rs 10 lakhs has been paid to the State Government by the Central Government for this purpose Besides this the uprooted persons were allowed to dismantle and remove the structures of the houses vacated by them in the Range area at 10 per cent of the acquisition cost The Central Proof Establishment has also opened an avenue of employment for the local and uprooted persons and about 165 persons belonging to the local areas have so far been employed in the Establishment

Central Arms Proof Establishments

563 SHRI BIRENDRA SINGH RAO
SHRI MUKHTIAR SINGH
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Will the Minister of DEFENCE be pleased to state

(a) the number, names and location of various test houses for arms made in India,

(b) the existing capacity in those Central Arms Proof Establishments, and

(c) the steps proposed to augment the same?